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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL,  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.09.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP (IB) No. 272/9/HDB/2020
<b>NAME OF THE COMPANY</b>	Graylines Engineers and Contractors Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	P.S.R.K. Sreshty
<b>NAME OF THE RESPONDENTS(S)</b>	Graylines Engineers and Contractors Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through Video Conference in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020, considering the urgency expressed by way of e-mail communication in Registry vide in CP(IB)No.272/9/HDB/2020.
2. Mrs. JVL Bharati, counsel for the Petitioner/Operational Creditor appeared through video conference. She is directed to issue notice to the Respondent/Corporate Debtor for appearance and making submissions, and file proof of service in the registry through email.
3. Put up the matter on 15.10.2020.

  
**MEMBER JUDICIAL**